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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 51/252(3)/NCLT/AHM/2018

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2018**

Name of the Company: Kailash Ramkishan Gupta.
(Neptune World Trade Finance & Investments Pvt Ltd)
V/s.
ROC Gujarat.

Section of the Companies Act: Section 252(3) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. HITESH BUCH PCS For Appellant *Hitesh*
2.

ORDER

Learned PCS Mr. Hitesh Buch present for Appellant. None present for ROC.

Affidavit filed by Appellant complying the order dated 19.02.2018.

Heard arguments of learned PCS for Appellant.

Order reserved.

Manora
**MANORAMA KUMARI
MEMBER JUDICIAL**

Harihar
**HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL**

Dated this the 14th day of March, 2018.